

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 437
IA/336/ND/2023 in CP/131/ND/2023

IN THE MATTER OF:

Akshaan George	...	Applicant
Versus		
Highwaymen Collective Private Limited	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ashutosh Gupta, Adv. Gaurav Rana, Adv. Ajitesh Kumar, Adv. Prashant
For the Respondent	: Adv. Gaurav Mitra, Adv. Deepak Joshi

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present. At joint request, list this matter on **20.08.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)